IN THE COURT OF SH. ARUL VARMA, LD. CHIEF METROPOLITAN MAGISTRATE, CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.

E-FIR No. 00142/2020 PS: DBG Road State Vs. Unknown 10.08.2020

Present:

Sh. Rajeev Kamboj, Ld. APP for the State has been joined via Video Conferencing through

Cisco Webex.

Applicant Sahil Chopra has been joined via Video

Calling through Whatsapp.

This is an application received through E-mail as moved on behalf of applicant Sahil Chopra for release of his Mobile Phone.

Report of IO has yet not been received .

The application be put up on 11.08.2020.

Copy of this order be uploaded on the District Courts website forthwith. Copy of this order be sent to concerned IO/SHO for necessary intimation via official email ID.

(Arul\Varma) CMM (Central), THC, Delhi 10.08.2020

IN THE COURT OF SH. ARUL VARMA, LD. CHIEF METROPOLITAN MAGISTRATE, CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.

E-FIR No. CD-DBG-00066/2020 PS: DBG Road State Vs. Kamal 10.08.2020

Present:

Sh. Rajeev Kamboj, Ld. APP for the State has been joined via Video Conferencing through Cisco Webex.

None joined the Cisco Webex Room of this Court.

This is an application received through E-mail as moved on behalf of applicant Sachin Kumar for calling progress report from the SHO, PS DBG Road.

Report of IO has been received through E-mail. The same be sent to the applicant.

The application stands disposed of accordingly.

Copy of this order be uploaded on the District Courts website forthwith. Copy of this order be sent to concerned ID/SHO for necessary intimation via official email ID.

(Arul Varma) CMM (Central), THC, Delhi 10.08.2020